

समाज कल्याण विभाग में उपमंत्री (श्रीमती चन्द्रशेखर) : (क) से (ग). इस प्रयोजन के लिये स्थापित की गई अन्त-विभागीय प्रलेखपोषण समिति ने विचार गोष्ठी के बारे में हाल में एक रिपोर्ट पेश की है। इस रिपोर्ट में अत्यन्त महत्वपूर्ण सिफारिशों की गई हैं, जिनके अन्तर्गत शिक्षा क्षेत्र, पुलिस संगठन तथा सामाजिक रक्षा उपागम, जहाँ तक उनका सम्बन्ध बाल अपचार की समस्या से है, शामिल हैं। इन सिफारिशों पर सम्बन्धित विभागों द्वारा विचार किया जायेगा तथा उन पर यथा समय निर्णय किये जायेंगे।

Collection of L. I. C. Premia through Post Offices in U.P.

510. **Shri Vishva Nath Pandey:** Will the Minister of Finance be pleased to state:

(a) whether it is a fact that a scheme to collect life insurance premia through the Post Offices in rural areas in Uttar Pradesh has been introduced by the Life Insurance Corporation of India in collaboration with the Director-General of Posts and Telegraphs; and

b) if so, since when?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) Yes, Sir.

(b) 1-5-1966.

Khosla Committee's Report on Narmada River Project

511. **Shri Vishva Nath Pandey:**
Shri Hari Vishnu Kamath:
Shri Hem Barua:
Shri Surendranath Dwivedy:
Shri Nath Pai:
Shri Ram Harkh Yadav:
Shri Jashvant Mehta:
Shri Madhu Limaye:
Shri Kishen Pattnayak:
Shri Kolla Venkaiah:
Shri P. R. Chakraverti:
Shri Linga Reddy:
Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:

Shri M. K. Kumaran:
Shri Onkar Lal Berwa:

Will the Minister of Irrigation and Power be pleased to refer to the reply given to Starred Question No. 1655 on the 12th May, 1966 and state:

(a) the further steps Government have taken for the implementation of the recommendations made by the Khosla Committee on Narmada River project;

(b) whether any final decision has been arrived at; and

(c) if not, when the final decision will be taken?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed):

(a) Discussions were held recently with the Chief Ministers of the concerned States individually. A joint meeting of the officials of the States concerned was also held in Delhi from the 19th to 22nd July, 1966 to consider the technical aspects. Further discussions at official level are continuing.

(b) Not yet.

(c) It is proposed to have a joint meeting of the concerned the State Chief Ministers soon.

Selective Employment Tax Imposed in U.K.

512. **Dr. L. M. Singhvi:** Will the Minister of Finance be pleased to state:

(a) whether Government have studied the Selective Employment Tax imposed in Great Britain and said to combine three major tax reforms, namely, export incentives, a payroll tax and a general sales tax;

(b) if so, whether Government have considered the implications of this device in the Indian context; and

(c) the level at which this device has been studied and with what broad conclusions?